

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO.060/01101/2017

Chandigarh, this the 20th day of March, 2018

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**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Avinash Rani, aged 43 years, W/o Sh. Anil Sharma, presently working as PGT (Biology), Jawahar Navodaya Vidyalaya, Kunihar, District Solan (H.P.) (Group-B).

....APPLICANT

(Present: Mr. R.K. Sharma, Advocate.)

VERSUS

1. Navodaya Vidyalaya Samiti (Ministry of Human Resource Development, Department of School Education & Literacy) (Government of India), B-15, Institutional Area, Sector 62, Noida through its Commissioner.
2. Deputy Commissioner, Navodaya Vidyalaya Samiti (Ministry of Human Resource Development, Department of School Education & Literacy) (Government of India), Regional Office, Bay No.26-27, Sector 31-A, Chandigarh.
3. Principal, Jawahar Navodaya Vidyalaya, Sector 25 (West), Chandigarh.
4. Principal, Jawahar Navodaya Vidyalaya, Farour, District Fatehgarh Sahib (Punjab).
5. Smt. Kusum Lata, PGT (Biology), Jawahar Navodaya Vidyalaya, Farour, District Fatehgarh Sahib (Punjab).

....RESPONDENTS

**(Present: Mr. D.R. Sharma, counsel for respondents no.1 to 4.
Mr. Rohit Seth, counsel for respondent no.5)**

ORDER (Oral)**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-**

Having heard the learned counsel for the parties, having gone through the record with their valuable assistance, after considering the entire matter and without expressing any opinion on merits, lest it may prejudice the case of either side, the main instant Original Application is disposed of with the direction to The Commissioner, Navodaya Vidyalaya Samiti, (respondent no.1) to sympathetically consider and decide the transfer case of the applicant, as and when vacancy become due at Chandigarh or near thereby.

Till then, the applicant will continue at her present place of posting.

**(P. GOPINATH)
MEMBER (A)**

**(JUSTICE M.S. SULLAR)
MEMBER (J)**

Dated: 20.03.2018.

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